

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Biodiversity Conservation (India) Private Limited Date of Commencement of Liquidation: 06-09-2019; List of Stakeholders as on Date: 11-11-2021; Name of IP: Mr. Amit Chandrakant Shah; Process Number: 1; Last 5 digit of registration number: 11397

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		20406123		20406123				NA
2	Liquidation costs incurred till date		20427815		20427815				NA
3	Secured financial creditors	5	2362088288	5	2362065908		22380		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	120235189	2	105308907		14926282		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	25	7489141	13	3494501		3994640		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	72610011	2	62291472		10318539		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	38406413	3	1643908		36762505		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	23352419	1	4292520		19059899		<a href="#">Annexure 9</a>
Total		53	2665015399	26	2579931154	0	85084245	0	